

(b) whether Government propose to appoint an independent agency to look into the appointments made in Indian Airlines and Air India to remove corruption in both the Public Undertakings and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) No, Sir.

(b) Does not arise.

गुडगांव के लिये दिल्ली परिवहन निगम की बसें

1918. श्री धूलेश्वर मोणा : क्या जल-भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली परिवहन निगम दिल्ली (केन्द्रीय सचिवालय तथा शिवाजी स्टेडियम) और गुडगांव के बीच अपनी बसें चलाता है ;

(ख) यदि हां, तो इन बसों की संख्या कितनी है और ये इन दोनों स्थानों से कितने-कितने समयान्तराल से चलती हैं ;

(ग) क्या दिल्ली परिवहन निगम इन बसों में दैनिक यात्रियों के लिये पास-मुविट्राए उपलब्ध कराने का विचार रखता है ;

(घ) यदि हां, तो कब तक ; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

जल-भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री राजेश पायलट) : (क) और (ख) दिल्ली परिवहन निगम शिवाजी स्टेडियम/केन्द्रीय सचिवालय दिल्ली और सोहना/गुडगांव के बीच 5 बसों से और 30 मिनट की फ्रिक्वेंसी के साथ बस सेवाएं चलाता है। इसके अलावा दिल्ली परिवहन निगम अजमेरी गेट और सोहना के बीच भी बाया गुडगांव 30 मिनट की फ्रिक्वेंसी के साथ 5 बसें चलाता है।

(ग) जी नहीं।

(घ) प्रश्न नहीं होता।

(ङ) दिल्ली परिवहन निगम के पास-विनिधियों में अन्तर्राज्यीय बसों पर पास जारी किए जाने का कोई प्रावधान नहीं है।

Justice REGE commission

1919. SHRI A. G. KULKARNI.

SHRI RASHEED MASOOD:

SHRI JOHN F.

FERNANDES:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Justice Rege Commission has submitted its report probing into collapse of the Nehru bridge across Mandovi river;

(b) if so, details thereof;

(c) the names of the officials indicted by commission for the collapse of the bridge; what action has been taken against these guilty officials; and

(d) what action Government propose to take against the contractor who colluded with officials?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILLOT): (a) Yes, Sir.

(b) to (d) Details of the findings of the Commission are enclosed. [See Appendix CXVVI, Annexure No. 72] Examination of the report is yet to be completed.

Discovery of rare fungus

@1919-A. SHRI ANAND SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the scientists at the VCRC Pondicherry have discovered a rare fungus 'toly-pocladium cylindrosporum—a source of life saving drug; and

(b) if so, the details of the discovery and the proposals if any, for commercial production of the life-saving drug?

@Previously Unstarred Question 1955 transferred from the 12th May, 1988.